during the current plan and what will be the Central aid?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The new schemes to be taken up in the Fourth Plan of Orissa State have yet to be finalised. It is proposed to give priority to medium irrigarding distribution of electricity in affected areas.

The question of Central aid will be considered along with the finalisation of the Fourth Plan proposals.

Distribution of Electricity in Kerala

1644. Shri Dighe:

Shri Vishwa Nath Pandey:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1302 on the 4th August, 1966 regarding distribution of electricity in Kerala and state:

- (a) whether Government have considered finally about the distribution of electricity in Kerala; and
- (b) if so, the decision taken in the matter?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The matter is still under consideration, and no final decision has yet been taken.

Edamulayar Project in Kerala

1645. Shri Dighe:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1303 on the 4th August, 1966 and state:

Shri Vishwa Nath Pandey:

- (a) whether it is a fact that Government have considered finally the project report which was submitted by the Central Water and Power Commission regarding Edamulayar Project in Kerala; and
 - (b) if so, what is result of it?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (#) and (b). The State Government has been advised to recast the

estimate providing for an earthen dam instead of masonry, as proposed earlier.

Annual Foreign Exchange Budget

1646. Shri Sham Lal Saraf: Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that Government draw up an annual Foreign Exchangse Budget, both for expected and anticipated receipts from all possible sources, so also the likely expenditure to be incurred in that year; and
- (b) if so, whether it is proposed to be announced and if so, when?
- Minister of Finance (Shri Sachindra Chaudhuri): (a) There is no Foreign Exchange Budget as such. What is for convenience called a foreign exchange budget is a review made at half year intervals of the resources in foreign exchange likely to be available in the succeeding period, of the demands for foreign exchange that are likely to accrue and of the manner in which the estimated resources could be deployed to best advantage over the competing demands.
- (b) No. However, the Import Policy announced every half year is based on the conclusions of this review.

Improvement of Statistics During Fourth Plan

1648. Shri Basumatari: Will the Minister of Planning and Social Welfare be pleased to state:

- (a) whether it is a fact that Government are going to spend Rs. 180,000,000 on the improvement of statistics during the Fourth Five Year Plan;
- (b) the amount which will be spent by the Centre and how much by the States: and
- (c) the amount spent during the Third Five Year Plan?

The Minister of Planning and Social Welfare (Shri Asoka Mehta) » (a) Yes Sir. This represents the proposed outlay on Statistics under the

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development head 'Other Programmes' for the Centre and the States/ Union Territories in the Fourth Plan period.

(b) The distribution of proposed outlay of Rs. 18 crores in the Fourth Plan between the Centre and States/Union Territories will be

(Rs. crores). Centre States Union Territories 10.6 6.5 0.9

(c) The expenditure during Third Plan on Statistics under the head 'Miscellaneous' in the Centre States/Union Territories is of the order of Rs. 6.5 crores.

Vacant Houses

1649 Shri P. C. Borooah: Will the Minister of Works, Housing and Urban Development be pleased state:

- (a) whether it is a fact that a large number of quarters for Government employees in Delhi, which have been fully constructed, are lying vacant for want of essential amenities and services like water and electric supply;
- (b) if so, the number of constructed quarters lying vacant;
- (c) when they are likely to be ready for allotment: and
- (d) the steps being taken in that direction?

The Minister of Works, Housing and Urban Development (Shri Chand Khanna): (a) to (d). Construction of about 800 quarters in Ramakrishnapuram was completed some time ago by the C.P.W.D. but it has not been possible to allot them because water and electricity connections have not yet been given. Measures to give the water connections still under consideration by the Municipal Corporation of Delhi. As regards electricity, Government were committed, by the arrangements in respect of Sectors of Ramakrishna-

puram earlier constructed, to pay to the Delhi Electric Supply Undertaking the full cost of street lighting within the Sectors, half of the cost of low voltage mains and for service connections in excess over the first 100 feet of lead. In respect of the 800 quarters lying vacant, the Undertaking has however increased its demands to include the full cost of sub-station building and equipment, the whole of the cost of low voltage mains and the whole of the lead in service connections. As these increased demands of the Undertaking are considered unreasonable, steps are being taken to ascertain the limits, if any, imposed by the Indian Electricity Act on such increasing demands. In the meantime, the Undertaking has refused to agree to Government's proposal that the work of giving electricity connections be taken up immediately, to minimise the delay in the allotment of the quarters, pending a settlement of the financial issues between the Government and the Undertaking.

Written Answers

Central Engineering Service Examination

1650. Shrimati Tarkeshwari Sinha: Will the Minister of Works, Housing and Urban Development be pleased to state the number of candidates who have been selected in the Central Engineering Service, Class I for which an examination was held in 1965?

The Minister of Works, Housing and Development (Shri Mehr Chand Khanna): For appointment in the Central Public Works Department, ten candidates have been nominated to the Central Engineering Service (Civil)-Class 1 or two the Central Electrical Engineering Service-Class

Second Thermal Power Station in Gujarat

1651. Shri Man Sinh P. Patel: Will the Minister of Irrigation and Power be pleased to state:

Government* (a) whether taken any decision to have second